

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

9.

**IA(I.B.C)/1506(MB)2024
IN C.P. (IB)/302(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES: Pradhvi Multitrade Private Limited
Vs.
Nano Minpro Private Limited

SECTION: 9, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Sanyam Dakh, Proxy Counsel on behalf of the Applicant present.
None present for the Respondent.
2. Proxy Counsel appeared on behalf of the Applicant submits that the arguing Counsel is busy in another forum and seeks adjournment.
Granted.
3. List this matter for further consideration on **21.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)